

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 48

TP/20(MB)2013

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **26.04.2024**

NAME OF THE PARTIES: **JYOTI BHATIA V/s PIRAMAL**
ENTERPRISES LTD

Section Application under any other provisions Sec 111A and Rule 11

ORDER

TP/20(MB)2013

- 1) Ms. Anita Bafna, Ld. Counsel for the Petitioner and Mr. C. Nageshwaran, Ld. Counsel for the Respondent No. 1 are present.
- 2) Ld. Counsel for the Respondent No. 1 seeks some time to proceed further in the matter contending that the matter is old of the year 2013 and old records need to be retrieved and the Counsel for the Petitioner fairly agrees to provide pleadings in the same.
- 3) Stand over to 14.06.2024, for further consideration and hearing. Parties are directed to complete and exchange the pleadings well before the adjourned date and shall be ready for arguments on the next date of hearing.

Sd/-

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)